

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 302
(IB)-413/ND/2022
New IA-3249/2024

IN THE MATTER OF:

Karur Vysya Bank

...

Applicant

Versus

Mr. Akash Goyal

...

Respondent

Under Section: 95 of IBC, 2016

Order delivered on 05.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the RP : Mr. Roshan Lal Jain

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3249/2024: There is no appearance on behalf of the Applicant, despite repeated calls.

In the interest of justice, the hearing is deferred to 11.09.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)